

13

OA 553/2004

order dt. 21/04/2008

Coram: Honble Mr C.R. Mohapatra Member (A)

The order of the Bench consisting of Honble Dr R.B.S. Rajan, Member (D) and myself pronounced in open court by me being authorized in terms of Rule 107(a) of CAT Rules of Practice, 1993.

This OA is allowed by a common order passed in OA 553/2004, 554/2004 and 777/2005 vide order in separate sheets attached to the record. NO cost.

Member (A)

~~Recd~~

Free copies to

final order dt

21.4.08 issued

to Counsel's for

both sides.

Dehayan

23.4.08

23/4/08

SOCS